

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2929
ANSWERED ON:30.07.2014
SALE AND EXPORT OF EXOTIC BIRDS
Gandhi Shri Feroze Varun

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken/proposes to take any stringent steps to ban on the sale and export of exotic birds;
- (b) if so, the details thereof;
- (c) whether these birds are also being sold online;
- (d) if so, whether the Government is taking any steps to check online trade of birds; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (e) Currently, there is no ban on sale and export of exotic birds, except those birds which are protected under the Wildlife (Protection) Act, 1972. The international trade of those exotic birds which are listed in the Appendices of the Convention on International Trade in Endangered Species of Fauna and Flora (CITES) is regulated under the provisions of the Convention, to which India is a party.

In order to provide legal status to the provisions of the CITES, a Bill, Wildlife (Protection) Amendment Bill, 2013 has been introduced in Rajya Sabha.

As there is no ban on sale of exotic birds, the online trade thereof is not monitored by the Ministry.